

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/25/2016

NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others

NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

① For TK Baskar
Priyadarshini N
Shwethavasudevan
Keerthi. Krishna

Counsel for the
2nd Respondent



② For Prati Mohan
Lead by Mr. R. Murrani,
Senior Counsel
Represented by Priyadarshini N

Counsel for R4 & R5



③ A.K. Mysamy
P.M. Vatsala

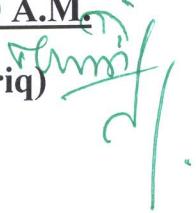
Counsel for petitioner*



ORDER

Ms P M Vatsala, representing counsel for petitioner present. Ms Swetha Vasudevan, representing counsel for R2 and Ms N Priyadarshini, representing counsel for R4 & R5 are present. Counsel for respondents prayed time for submitting final arguments. Time extended at request for final hearing. Put up on 09.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

